

ITEM NO.30

COURT NO.3

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).6755-6757/2021

(Arising out of impugned final judgment and order dated 01-02-2021 in WA No. 168/2019, WA No. 169/2019 and WA No. 128/2019 passed by the High Court of Tripura at Agarthala)

BABUL DAS (2) & ORS.

Petitioner(s)

VERSUS

JALAL UDDIN & ORS.

Respondent(s)

WITH

SLP(C) No. 12945/2021 (XIV)

(WITH IA No. 103060/2021 - EXEMPTION FROM FILING AFFIDAVIT)

SLP(C) No. 6148-6151/2021 (XIV)

(FOR ADMISSION and I.R. and IA No.53889/2021-ADDITION / DELETION / MODIFICATION PARTIES)

Date : 08-08-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s)

Ms. Daisy Hannah, AOR
Mr. Oindvila Sen, Adv.Ms. Kiran Suri, Sr. Adv.
Mr. S.J. Amith, Adv.
Ms. Aishwaray Kumar, Adv.
Mr. Krishan Kumar, Adv.
Dr. (Mrs.) Vipin Gupta, AOR

For Respondent(s)

Mr. Shuvodeep Roy, AOR
Mr. Arnav Singh Deo, Adv.Mr. Abhishek Sarkar, Adv.
Mr. Pranab Prakash, AOR

Mr. Kunal Chatterji, AOR

Ms. Kiran Suri, Sr. Adv.
Mr. S.J. Amith, Adv.
Ms. Aishwaray Kumar, Adv.
Mr. Krishan Kumar, Adv.
Dr. (Mrs.) Vipin Gupta, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 List the Special Leave Petitions on a non-miscellaneous day, namely, on 14 September 2022.
- 2 Interim order to continue.

**(SANJAY KUMAR-I)
DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)
COURT MASTER**